NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/573/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SIDDARTH MERCHANTILE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. NAJARAJAN 98410 75479 CON 198 F

18.5

2. Kumarjal R Chopsa Sandeep Kumar

Comed for Creditor

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ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he has not received the copy of the petition. Counsel for petitioner is directed to furnish a copy of the petition and other documents relied upon. Time extended at request of respondent. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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